

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
Cont. A (CA) No. 04/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Jugal Kishore Parihar & Ors.

...Petitioners

Versus

Nand Kishore Parihar & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 17.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 12, 2024